

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

O.A. 400/97.
O.A. No. 799/97

Date of decision: 1.4.97

(S7)

Between:

1. Syed Asher Shah
2. R. Lechaiah
3. Mohd. Abdul Aleem

... Applicants

And

1. Telecom District Engineer,
Adilabad, Adilabad Dt.
2. Sub Divisional Officer,
Telecom, Adilabad.
3. Chief General Manager,
Telecommunications,
Hyderabad.

... Respondents

Mr. Ch. Jagannatha Rao

... Counsel for applicants

Mr. Vinod Kumar

... Counsel for the respondents

CORAM

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (ADMINISTRATIVE) *RP*

O R D E R

Heard Shri Jagannatha Rao for the applicant and
Shri Vinod Kumar for the respondents.

2. The applicants were disengaged in the year 1992/94.
state that they
Since then they have been engaged intermittently although there
is no document to support this.

3. Taking into consideration the time which has elapsed
since their disengagement to
the filing of this application, there is no scope to
entertain this O.A. However, the applicants have the liberty
to pursue their request departmentally with the concerned
authorities, who may examine the representations, if any,
received by them, as claimed in the OA, and the same may be
disposed of. It would be desirable that the applicants are
engaged, as and when the work becomes available, if the same

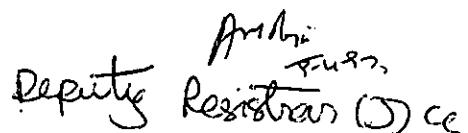
4/11/97

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is permitted by the departmental rules concerning engagement of casual labour. Thus the OA is disposed of.


(H. Rajendra Prasad)
Member (Administrative)

1st April, 1997


Deputy Registrar (O) cc
Arch. T. S. S.

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O.A.400/97

(S4)

To

1. The Telecom District Engineer,
Adilabad, Adilabad Dist.
2. The Sub Divisional Officer,
Telecom, Adilabad.
3. The Chief General Manager,
Telecommunications, Hyderabad.
4. One copy to Mr.Ch.Jagannatha Rao, Advocate, CAT.Hyd.
5. One copy to Mr.V.Vinod Kumar, Addl.CGSC. CAT.Hyd.
6. One copy to HOn'ble Member(A) CAT.Hyd.
7. One copy to D.R.(J) CAT.Hyd.
8. One spare copy.

pvm.

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TYPED BY

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COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE
VICE-CHAIRMAN

and

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 1 - 6 - 1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

C.A.No.

in
400/97

T.A.No.

(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn
Dismissed for default.

Ordered/Rejected.

No order as the cause was adjourned.

Central Administrative Tribunal
HYDERABAD BENCH

27 APR 1991 Ady

Hyderabad - 500001
HYDERABAD BENCH

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